

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 176/MP/2023

Coram:

Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Date of Order: 14th August, 2025

In the matter of

Petition under Section 66 of the Electricity Act, 2003 read with the Regulations 39, 54, 55 and 56 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 seeking inter alia implementation of Market Coupling in Day Ahead and Real Time Market segments on power exchanges registered with this Commission.

And

In the matter of

Hindustan Power Exchange Limited,

25th Floor, P J Towers

Dalal Street, Mumbai-400001.

...Petitioner

Versus

Grid Controller of India Limited,

B-9 (1st Floor), Qutub Institutional Area,

Katwaria Sarai, New Delhi-110016.

...Respondent

Parties Present:

Shri Tushar Jain, Advocate, HPX

Shri Parevesh Sharma, HPX

Ms. Kanika Gupta, Advocate, HPX

ORDER

The Petitioner, Hindustan Power Exchange Limited, has filed the present Petition with the following prayers:

“a. Admit the present Petition;

b. To implement Market Coupling in Day Ahead and Real Time Market segments on power exchanges registered with this Hon’ble Commission,

including by way of initiation of appropriate proceedings as contemplated in Central Electricity Regulatory Commission (Power Market) Regulations, 2021;

c. Pass such other or further order(s) or direction(s) as this Hon'ble Commission may deem fit and proper in the facts and circumstances of the case.”

2. During the course of the hearing on 31.7.2025, the learned counsel for the Petitioner sought permission to withdraw the instant Petition and prayed for adjustment of the filing fee paid in the present Petition against the Petition to be filed by the Petitioner in future.
3. Considering the submissions of learned counsel for the Petitioner, the Petitioner is permitted to withdraw the present Petition. However, we are not inclined to adjust the filing fees paid in the present Petition.
4. Accordingly, the Petition No. 176/MP/2023 is disposed of as withdrawn.

sd/-
(Ravinder Singh Dhillon)
Member

sd/-
(Harish Dudani)
Member

sd/-
(Ramesh Babu V.)
Member

sd/-
(Jishnu Barua)
Chairperson